

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt/HC/2016/324

Date: 18.07.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Jinu Bala D/o Shri Gyan Chand, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jaipur Bench, Jaipur, is hereby accepted with effect from 04.07.2016(A.N.)

BY ORDER



REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1480

Date : 18.07.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Senior Librarian, Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court Bench, Jaipur.
7. Concerned Ms. Jinu Bala W/o Shri Amit Kumar, R/o- H.No. 169/18, Ghandi Colony, Hansi (Haryana)- 125033
8. Personal file.



REGISTRAR (ADMN.)